

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3087

ANSWERED ON:07.08.2015

Film Certification

Misra Shri Pinaki

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any authority other than the Central Board of Film Certification (CBFC) who can preview prints of feature films and those films which need certification from the censor board for awarding censor certificates; and

(b) if so, the details thereof along with the norms set for functioning of such authorities?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING [COL RAJYAVARDHAN RATHORE (Retd.)]:

(a) & (b):Central Board of Films Certification (CBFC) which has been established under the Cinematograph Act, 1952 is the authority which certifies films for public exhibition. There is no other authority which can preview and certify films for public exhibition. However, Central Government under the provisions of Section 9 of the Cinematograph Act, 1952 may exempt, subject to conditions and restrictions, if any, the exhibition of any film from any provision of the Cinematograph Act, 1952.